

*Rep. by Act 35 of 1950*

## Act No. L of 1948

[PASSED BY THE DOMINION LEGISLATURE]

*(Received the assent of the Governor General on the 8th September 1948)*

An Act further to amend the Cantonments Act, 1924.

**W**HEREAS it is expedient further to amend the Cantonments Act, 1924 (II of 1924), for the purposes hereinafter appearing;

It is hereby enacted as follows:—

1. **Short title.**—This Act may be called the Cantonments (Amendment) Act, 1948.
2. **Amendment of sections 12 and 280, Act II of 1924.**—In section 12 and in clause (cc) of sub-section (2) of section 280 of the Cantonments Act, 1924 (hereinafter referred to as the said Act), for the words "Service of Executive Officers", the words "Military Lands and Cantonments Service" shall be substituted.
3. **Amendment of section 276, Act II of 1924.**—In section 276 of the said Act, the words, letter, brackets and figures "clause (a) of section 137" shall be omitted.

*Price anna 1 or 1½d.*